

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.05.2018.

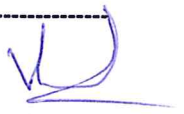
PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 248/15, TP 33/17	For hearing	433 (e) & (f)	Outsourcing Xperts	Shri Raghuram Cadambi	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER



**ORDER**

Shri Varun S, Counsel for the petitioner is present. ~~Heard the learned counsel for the respondent.~~ He submitted that he has moved an Interim Application seeking dismissal of the main petition. I.A. is not listed. Registry is directed to list the said I.A. along with main petition if I.A. is otherwise in order on 22.06.2018.



MEMBER (T)



MEMBER(J)